

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL BANGALORE**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

Regional Bench COURT-3

Central Excise Appeal No.240 of 2010

[Arising out of the Order-in-Original No.11/2009 dated 31.10.2009
passed by the Commissioner of Central Excise, Bangalore-III.]

M/s. Ranjit Kanunga,
No.42, N.R. Road,
Bangalore – 560 002.

.....Appellant

VERSUS

Commissioner of Central Excise,
Bangalore –III Commissionerate,
PB No.5400, Queen's Road,
CR Building,
Bangalore – 560 001.

.....Respondent

Appearance:

Mr. Surendra Thumboo Chetty, Advocate Appeared for Appellant
Mr. K. Vishwanath, Authorized Representative for Respondent

CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

Date of Hearing: 25.09.2024
Date of Decision: 25.09.2024

This appeal is allowed. For Order, see order of date Central Excise
Appeal No. 238 of 2010.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

